

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

STARRED QUESTION NO:192
ANSWERED ON:04.08.2006
RURAL ELECTRIFICATION THROUGH NCES
Chavan Shri Harischandra Deoram;Jha Shri Raghunath

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

:

- (a) whether a large number of proposals have been received by the Union Government from the State Government for electrification of tribal villages and villages located in inaccessible areas including forest areas through non-conventional energy sources;
- (b) if so, the details thereof, State-wise;
- (c) the number of such proposals accorded sanction and the number out of them still pending for approval, State-wise;
- (d) the total funds released by the Government for the purpose during each of the last three years, State-wise; and
- (e) the time by which all the proposal are likely to be cleared?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI VILAS MUTTEMWAR)

(a), (b),(c),(d) &(e): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a),(b),(c),(d)&(e) OF THE LOK SABHA STARRED QUESTION NO.192 FOR LOK SABHA, DUE FOR ANSWER ON 4-8-2006

(a) & (b): Yes, Sir. Under the Remote Village Electrification Programme, proposals are received from the state governments, for financial support for electrification through non-conventional energy sources of remote unelectrified villages/hamlets which may include tribal villages as well as villages located in forest areas. From the year 2005-06 onwards, the Programme has been aligned with the Rajiv Gandhi Grameen Vidyutikaran Yojana and support is provided only to those villages/hamlets which are identified by the Rural Electrification Corporation as not likely to receive grid connection. The state-wise details of villages identified by REC and proposals received from the state governments for their electrification are given in table-1.

(c): The state-wise details of proposals sanctioned for electrification of REC identified villages are given in table-2. The remaining received proposals could not be approved for lack of complete documentation or because they were not in conformity with the requirements of the scheme.

(d) State-wise details of funds released under the RVE Programme during the last 3 years are given in table-3.

(e) Receipt of proposals from the states for financial support and their sanction is a continuous process. Proposals are sanctioned once they are complete in all respects and are in conformity with the provisions of the RVE Programme, subject to budget provisions.

Table-1

Table-1, referred to in the reply to parts (a)&(b) of the Lok Sabha starred question no. 192 due for answer on 4-8-2006

State-wise details of no. of villages identified by REC as remote and proposals received from the states, for their electrification during 2005-06.

S.No.	State	No. of villages Identified by REC	No. of Proposals Received for REC
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1	Arunachal Pradesh	145	119
2	Assam	493	51
3	Chhatisgarh	77	-

4	Gujarat	49	37
5	Him. Pradesh	24	20
6	Jharkhand	358	224
7	Karnataka	20	20
8	Madhya Pradesh	173	54
9	Maharashtra	257	272
10	Manipur	57	56
11	Meghalaya	158	63
12	Orissa	151	-
13	Rajasthan	417	234
14	Uttaranchal	122	-
15	West Bengal	88	5
	Total	2589	1155

Table-2

Table-2, referred to in the reply to part (c) of the Lok Sabha starred question no. 192 due for answer on 4-8-2006

State-wise details of proposals sanctioned during 2005-06.

S.No. State No. of Proposals Accorded
Sanction for Financial Support

1	Arunachal Pradesh	117
2	Assam	33
3	Gujarat	36
4	Him. Pradesh	20
5	Jharkhand	224
6	Karnataka	20
7	Madhya Pradesh	50
8	Maharashtra	161
9	Manipur	40
10	Rajasthan	230
11	West Bengal	5
	Total	936

Table-3

Table-3 referred to in the reply to part (d) of the Lok Sabha starred question no. 192 due for answer on 4-8-2006

State-wise details of the funds released during the last 3 years under the Remote Village Electrification Programme, Rs. lakhs

S1. No.State 2003-04# 2004-05# 2005-06\$

1	Arunachal Pradesh	484.00	66.08	293
2	Assam	0.00	23.00	32
3	Chattisgarh	332.13	8.00	275.5
4	Goa	-	-	0.5
5	Gujarat	8.6	0.00	45
6	Haryana	83.88	0.00	
7	Himachal Pradesh	12.00	15.00	160
8	Jammu & Kashmir	511.50	0.00	2.5
9	Jharkand	837.41	0.00	1197
10	Karnataka	0.00	0.00	49
11	Madhya Pradesh	0.00	0.00	28
12	Maharashtra	313.63	0.00	285
13	Manipur	33.00	79.01	381
14	Mehgalaya	0.00	175.85	
15	Mizoram	144.75	0.00	
16	Orissa	0.00	42.89	5.5
17	Rajasthan	184.50	176.22	247
18	Sikkim	8.60	0.00	
19	Tamil Nadu	367.00	0.00	
20	Tripura	741.50	1062.40	
21	Uttranchal	720.05	50.52	147
22	Uttar Pradesh	1342.70	0.57	
23	West Bengal	2388.95	72.05	953

During these years, Programme did not necessarily cover only those villages not likely to receive grid connectivity currently under the Rajiv Gandhi Grameen Vidyutikaran Yojana as the said Yojana was not in existence at that time.

\$ The Programme aligned to Rajiv Gandhi Grameen Vidyutikaran Yojana.

